

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

MA 2096/2019 In CP 3922/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **SOWIL LTD V/s MINISTRY OF**
CORPORATE AFFAIRS & ORS.

Section 131(1) of the Companies Act, 2013

ORDER

MA 2096/2019 –

1. Ms. Rutuja Bankar, Authorised Representative of ROC present.
2. Mr. Sahil Saiyed, Advocate appeared for the respondent.
3. Learned Counsel for the ROC appears and informs that comments have been sent to the RD and RD has forwarded the comments to the Ministry and confirmation from the Ministry is awaited.
4. List this on **07.06.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna